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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 615/89

New Delhi this 24th Day of February 1994

The Hon'ble Mr. J.P. Sharma, Member (J)

The Hon'ble Mr. B.K. Singh, Member (A)

Shri Changa Singh,
Son of Shri Sohan Singh,
Resident of Village Saboli,
P.O. Nand Nagri,
Delhi-110 0093.

2. Shri Ram Pal Singh,
Son of Shri Ganga Sahai,
Resident of B-87, Ram Garh,
P.O. Samai Pur Badli,
Delhi-110 042. ... Applicants

(By Advocate: Shri Ashok Aggarwal)

Vs.

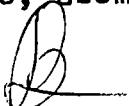
Delhi Administration,
through Chief Secretary,
5 Alipur Road,
Delhi-110 006. ... Respondents

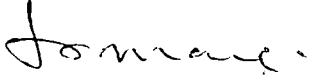
(By Advocate: J.S. Bali)

ORDER

Hon'ble Mr. J.P. Sharma, Member (J)

Shri Ashok Aggarwal representing the applicant gave statement at bar that the relief prayed for in the application has been granted by the Administration itself and so he is not pressing the application. The application, therefore, dismissed.


(B.K. Singh)
Member (A)


(J.P. Sharma)
Member (J)

Mittal